

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In supersession of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S.N	Name of Judicial Officer (Column No.1)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1	Sh. Ajay Gulati-II, ADJ-01	Ms. Saumya Chauhan, ADJ-02	Sh. Pankaj Sharma, PO-MACT-02
2	Ms. Saumya Chauhan, ADJ-02	Dr. Rakesh Kumar-II, ADJ-03	Sh. Ashutosh Kumar, PO-MACT-01
3	Dr. Rakesh Kumar-II, ADJ-03	Sh. Ajay Singh Shekhawat, ADJ-04	Sh. Arun Kumar Garg, ADJ-05
4	Sh. Ajay Singh Shekhawat, ADJ-04	Sh. Arun Kumar Garg, ADJ-05	Sh. Rajesh Malik, ADJ-06
5	Sh. Arun Kumar Garg, ADJ-05	Sh. Rajesh Malik, ADJ-06	Sh. Alok Shukla, ADJ-07
6	Sh. Rajesh Malik, ADJ-06	Sh. Alok Shukla, ADJ-07	Ms. Vandana, ADJ-08
7	Sh. Alok Shukla, ADJ-07	Ms. Vandana, ADJ-08	Sh. Rakesh Pandit, ADJ-09
8	Ms. Vandana, ADJ-08	Sh. Rakesh Pandit, ADJ-09	Ms. Colette Rashmi Kujur, ADJ-10
9	Sh. Rakesh Pandit, ADJ-09	Ms. Colette Rashmi Kujur, ADJ-10	Sh. Praveen Singh, ADJ-11
10	Ms. Colette Rashmi Kujur, ADJ-10	Sh. Praveen Singh, ADJ-11	Sh. Ajay Gulati-II, ADJ-01
11	Sh. Praveen Singh, ADJ-11	Sh. Ajay Gulati-II, ADJ-01	Ms. Saumya Chauhan, ADJ-02
12	Sh. Ashutosh Kumar, PO-MACT-01	Sh. Pankaj Sharma, PO-MACT-02	Dr. Rakesh Kumar-II, ADJ-03
13	Sh. Pankaj Sharma, PO-MACT-02	Sh. Ashutosh Kumar, PO-MACT-01	Sh. Ajay Singh Shekhawat, ADJ-04

  
(NARTOTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)


Delhi

Dated 02 JUN 2023

No. 45431 - 461 /F.1(3)/Gaz/2023

Sub:- Link Addl. District Judges (Central)/PO-MACT (Central).  
Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Branch In-Charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The P.S./Reader to the undersigned.
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Court, Delhi.
7. The R&I, Branch (Central) for uploading on LAYERS.

  
Principal District & Sessions Judge (HQs)

Delhi